

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the demise of Ms. Sumita, Dak-Peon, EC: 10599, W/o Late Sh. Manmohan, her name is hereby struck off from the pay scroll of this office with effect from 28.04.2026 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

Chandna

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs),
Delhi

No. 48168-188 PF/Admn-III/2026

Dated, Delhi the 08 JUN 2026

Copy forwarded for information and necessary action to :-

1. Personal office of the I.d. Principal District & Sessions Judge (HQs), THC, Delhi.
2. Personal office of the I.d. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Assistant Accounts Officer/DDO, West District, Tis Hazari Courts, Delhi (Copy of Death Certificate is attached).
4. The Pay & Accounts Officer, PAO, West District, Tis Hazari Courts, Delhi (through concerned A/c Branch).
5. The Dealing Official, Pension Cell, West District, Tis Hazari Courts, Delhi Delhi.
6. The Administrative Officer (Judl.), Vigilance Branch, Central, West, North & East Districts, Delhi.
7. The Dealing Official, Seniority & Promotion, Posting & Transfer and Appointment Seat, Admn-III, THC, Delhi.
8. The Branch In-charge, Admn.I (Estt. Seat), Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave seat, West District, Delhi.
10. The Branch In-charge, ACR Cell/Recruitment Cell, THC, Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts Delhi.
12. The Dealing Official, Layers, Tis Hazari Courts, Delhi.
13. Welfare Officer, Tis Hazari Courts, Delhi.
14. Sh. Manish Kumar (son of the deceased), R/o 1379, Bagichi Tansukhrai, Ajmeri Gate, Delhi - 110006.

Sanjay Kumar
8/6/26

Administrative Officer (J)

Administration Branch-III

O/o Principal District & Sessions Judge (HQs)
Delhi